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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.86/BB/1 7	-	Admission	230/232	Homag India Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Uday Shankar Assts 9482848179	Applicant	

ORDER

Counsel for Petitioner is present. She reported that, one Secured Creditor of the Company whose debt has been discharged by the Company. She is directed to file certificate of the Chartered Accountant to the effect that, there are no secured creditors to the said petitioner company as on this date. List it on 03/01/2018.


Member (T)


Member (J)